GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 2522 ANSWERED ON 03rd AUGUST, 2023

GRANT OF NH STATUS TO STATE HIGHWAYS

2522. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to grant the status of National Highways (NHs) to Bhawanipatna Muniguda-Bissamcuttack-Rayagada- Parvatipuram-Vizianagaram stretches;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government also proposes to grant NH status to Gunupur-Baliguda (Phulbani) via Padmapur-Gudari-Chandrapur stretch;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to upgrade the said State Highways as NHs?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Ministry keeps on receiving proposals from various State Governments / Union Territories for declaration / upgradation of State Roads, including State Highways (SHs) as new NHs. The Ministry considers declaration of some State Roads, including SHs, as NHs from time to time based on the fulfillment of the criteria for declaration of NHs, requirement of connectivity, inter-se priority and availability of funds.
